

Banking facilities in townships

‡209. SHRI DHARMENDRA PRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware of the fact that 90 per cent townships in the country are still deprived of banking facility;

(b) whether Government is formulating any special scheme to provide banking facility in small townships and settlements;

(c) if so, the details thereof; and

(d) whether Government has fixed any target in this regard for Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) As per census 2011, 67.8% of households in urban areas reported availing banking services in the country. There are 45,642 branches, as in December, 2012, and 57,240 ATMs, as in September 2012, of Scheduled Commercial Banks (SCBs) in semi-urban and urban areas. RBI has already permitted domestic Scheduled Commercial Banks (excluding RRBs) to open branches in Tier 2 to Tier 6 Centres (with population upto 99,999 as per census 2001) without the need to take permission from RBI in each case, subject to reporting.

RBI has also permitted SCBs (excluding Regional Rural Banks) to open branches in rural, semi urban and urban centres in North Eastern States and Sikkim without having the need to take permission from RBI in each case, subject to reporting.

Banks undertake establishment of branches and ATMs as per the assessment of business needs. Banks are providing banking facilities in the urban areas through Kiosk banking.

Capitalising PSU banks

201. DR. K.P. RAMALINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has decided to use sell of fund to capitalise Public Sector Banks;

‡ Original notice of the question was received in Hindi.